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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/58/230/HDB/2017
NAME OF THE COMPANY	Tanishq Infra Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Tanishq Infra Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VINOD PASALA	ADVOCATE	9849847887	
Kritika Sharma	PCS	8179405974	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Vinod Pasala, Learned Counsel and Ms. Kritika Sharma, Learned PCS for the Applicant,

CA disposed by separate Orders.


Member (J)

Bm